

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 812/2014
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPNAY LAW TRIBUNAL ON 13.04.2017**

NAME OF THE COMPANY : M/S.

B.R. Sharma Associates Pvt. Ltd. & Anr.
V/s
The Registrar of Companies

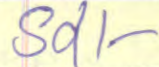
SECTION OF THE COMPNANIES ACT: 560(6)

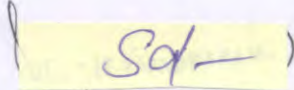
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	AMIT GOEL	ADV.	PETITIONERS	
----	-----------	------	-------------	---

ORDER

At the request of the parties, the matter is posted for hearing on
18.04.2017. Learned counsel for the petitioner is directed to serve a copy of
the petition within a period of two days.

 sha
(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
13.04.2017